

चांदनी चौक, दिल्ली में कटरे

45. श्री हर गोविन्द वर्मा : क्या निर्माण और आवास तथा पूति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने चांदनी चौक, दिल्ली में कटरों का पुनः प्राइवेट (निजी कटरे) घोषित किया है; और

(ख) यदि हां, तो इसके क्या कारण हैं तथा इससे सरकार को कितनी हानि होगी ?

निर्माण और आवास तथा पूति और पुनर्वास मंत्री (श्री सिफ्त्वर बल्लभ):
(क) जी, हां ।

(ख) कटरों को सार्वजनिक स्ट्रीट घोषित करने सम्बन्धी दिल्ली नगर निगम के पहले का निर्णय अधिक लोकप्रिय नहीं हुआ तथा उससे अधिक मुकदमोंबाजी शुरू हो गई । अतः, निगम ने इन कटरों को पुनः निजी कटरे घोषित करने का निर्णय किया । इसके कारण सरकार तथा निगम को कोई हानि नहीं हुई ।

Development of Chilka Lake in Orissa

46. SHRI PADMACHARAN SAM-ANTASINHERA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal for development of Chilka Lake in Orissa;

(b) if so, outlines of the proposal; and

(c) when the project will commence and what is its estimated cost?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). The Government of Orissa have reported that there are proposals for development of Chilka Lake fisheries and Chilka Lake brackish water fisheries at a cost of Rs. 24.37 crores and Rs. 13.50 crores respectively. These would be taken up as soon as approved.

Charging of exorbitant rent by house-owners in trans-Yamuna Areas

47. SHRI SHIV SAMPATI RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it has been brought to the notice of the Government that the landlords owning houses in trans-Yamuna areas like Shahdara, Krishan Nagar etc. charge exorbitant rents from their tenants and do not even give rent receipts; and

(b) whether Government propose to ask the Delhi Administration to conduct a survey in this regard and stop this irregularity of the land-lords of Shahdara, Krishan Nagar etc.?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) No, Sir.

(b) No, Sir. The aggrieved tenants can seek legal remedies under the law.

News Item entitled 'Janakpuri Flats Badly Designed'

48. SHRI RAMANAND TIWARY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether his attention has been drawn towards the news item entitled